Name of the Corporate Debtor: Vinkem Labs Limited CIN: U24231TN1994PLC029622

Date of commencement of Liquidation: 12th June 2025

LIST OF STAKEHOLDERS
Summary as on 31st October 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 5 - List of Operational creditors (Government Dues)

	ω	2	ь	SI No	
Total	Employees State Insurance Corporation (ESIC)	Employees Provident Fund Organisation (EPFO)	Income Tax	o Name of creditor	
	15-07-2025	15-07-2025	03-07-2025	Date of Receipt	Details of Claim Received
7,23,827	6,35,537	0	88,290	Amount claimed	im Received
88,290	0	0	88,290	Amount of Claim admitted	
				Nature of Claim	
	NIL	NIL.	NIL	Amount Covered by Security Interest	Details of Cl
	NIL	NE	NIL	Amount Covered by gurantee	Details of Claim Admitted
	NIL	NIL	NIL	Whether % of Voti Related Party Share in S ? if applica	
0.003	-		0.003	% of Voting Share in SCC, if applicable	
	NIL	NIL	NIL	Amount of Contigent Claim	
	NIL	NIL	NIL	Amount of any mutual dues, that may be set- off	
	NIL	NIL	NIL	Amount of claim under verification	
6.35.537	6,35,537	0	0	Amount of claim not admitted	
	Note 2	Note 1		Remarks, if any	

unable to admit the claim.

The break up of the ESI dues from 2019-2024 and the list of employees sought for considering the claim has not been submitted. However, the operations of the company were stalled since, 2017 and no employees were working thereafter. Hence, we are Earlier, the break up of the PF dues from 03/2014 to 06/2017 and the list of employees sought for considering the claim has not been submitted. Hence, we were unable to admit the claim. Subsequently, the EPFO vide final order dated 29th October 2025 has confirmed that there is no dues for the period from 01/03/2004 to 30/06/2017. Hence, the amount claimed became NIL.

S* 15811191 (PROFESSIONAL) INSOLVENCY